



High Court of Judicature at Patna

TRANSLATOR AND TRANSLATOR-CUM-PROOF READER (FOR SUVAS CELL) RECRUITMENT EXAMINATION, 2024

NOTICE

No.- 92 /R&A

Dated: 27th September, 2024

This is for information to all concerned that Written Test for the **Translator and Translator-cum-Proof Reader (For SUVAS Cell) Recruitment Examination, 2024** (under Advertisement No. **PHC/01/2024**) was held on **08.09.2024 (Sunday)** in single shift at three examination centres situated in **Patna** only.

The Provisional Answer Keys of Part-I (Multiple Choice Questions) of Written Test have been uploaded and the link is available on the official website of the High Court i.e. <https://patnahighcourt.gov.in>. Candidates may login and click the link for viewing the provisional answer keys. This facility will remain available till 04.10.2024 (11:55 P.M.) only.

If any candidate wishes to make any objection/clarification etc. regarding any provisional Answer Key, he/she may, submit online request till 04.10.2024 (11:55 P.M.) with copy of source document(s)/proof, on the basis of which he/she has submitted the objection/clarification.

Candidates are required to pay online a sum of Rs. 50/- (Rupee Fifty Only) for each question challenged. This fee shall be non-refundable. Objections received within aforesaid time and in aforesaid mode with the stipulated fee will only be taken into consideration.

Any objection/ clarification received without any authentic proof/source and/ or the stipulated fee or any objection/clarification received after aforesaid stipulated period/time shall not be entertained/ considered on any ground whatsoever and shall stand rejected automatically without assigning any reason.

The provisional Answer Key of Part-I (Multiple Choice Questions) of Written Test shall be finalized after considering the valid objections received and the final answer key so prepared shall be used as Key/Model Answer for the evaluation of OMR Sheets of Part-I (Multiple Choice Questions) of Written Test of the Translator and Translator-cum-Proof Reader (For SUVAS Cell) Recruitment Examination, 2024 and preparation of the result of the same. After closing date of submission of objection(s), no representation regarding Question/ final Model Answer, shall be entertained on any ground and shall stand rejected without assigning any reason. In case no objection is received within prescribed time then the model answer key published herewith shall be treated as final and result will be prepared accordingly.

The decision of the High Court of Judicature at Patna on the objections shall be final and no further correspondence shall be entertained in this regard.

The candidates are advised to keep visiting the Court's website regularly for further details / updates.

By order of the Court
Sd/-
Registrar General